

Shri Ranga: Our difficulty is, we do not know whether any question from us will be amusing to the ear and pleasing to the eye.

Mr. Speaker: The hon. Member's questions are: I assure him.

Shri Ranga: Thank you. Just as there is a rule insisting upon gazetted officers to state how much property they have when they join duty—and they are also to renew this statement from year to year—may I know whether there is any rule in this respect, and if not, whether the Government would consider the advisability of instituting such a rule which would also apply to those people who are Ministers of the various ministries?

Shri Tyagi: And also M.Ps.

Mr. Speaker: The second part is a suggestion. The first part may be answered.

Shri Lal Bahadur Shastri: The hon. Member wants to know whether—

Mr. Speaker: He wants to know whether there is a rule that if the Ministers, when they are appointed, are required to file a list of their property when they enter the post and when they quit office.

Shri Lal Bahadur Shastri: No, Sir. There is no such rule.

Shri Hari Vishnu Kamath: Do the Government propose to have such a rule?

Mr. Speaker: The proposal had been made many a time.

श्री विभूति मिश्र : माननीय गृह मंत्री ने कहा है कि कुछ मिनिस्ट्रों के खिलाफ शिकायतें आईं, जो कि निराधार पाई गईं। मैं यह जानना चाहता हूँ कि जिन्होंने वे शिकायतें कीं, क्या उन को सजा देने का सरकार के पास कोई जरिया है ?

अध्यक्ष महोदय : यह सवाल मिनिस्ट्रों के बारे में है, शिकायत करने वालों के बारे में नहीं।

श्री विभूति मिश्र : अध्यक्ष महोदय, मैं यह जानना चाहता हूँ कि जो लोग मिनिस्ट्रों के विरुद्ध शिकायत करें और वह शिकायत निराधार साबित हो, तो उन लोगों को सजा देने का कोई तरीका सरकार के पास है।

अध्यक्ष महोदय : वह दूसरा सवाल है।

श्री विभूति मिश्र : गृह मंत्री ने जो कुछ कहा है, यह उसी के बारे में सप्लीमेंटरी है।

अध्यक्ष महोदय : आर्डर, आर्डर।

Mizo National Front

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*134. **Dr. L. M. Singhvi:**
Shri Tan Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the organisers of the independent Mizoland movement are setting up volunteer forces; and

(b) if so, what steps are being taken to curb such activities?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) The State Government are keeping a careful watch on developments. The Central Government are also keeping themselves informed of the situation.

Dr. L. M. Singhvi: May I know whether it is a fact that the Mizo movement is helped by foreigners and foreign countries militarily, morally and materially and if so, what steps have been taken to intercept such support to the Mizoland movement?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): It is difficult for me to say anything on that matter here, because it is not so easy to know about specific countries which are taking interest in this movement. Still,

we have some information and I would not like to disclose it.

Dr. L. M. Singhvi: May I know whether an approach has been made to the organisers of the Mizoland movement to join hands with the defence efforts in India in view of the present crisis that has been generated by the Chinese aggression and if so, what is the reaction of the organisers of the Mizoland movement?

Shri Lal Bahadur Shastri: The hon. Member will be glad to know that without any effort on our part, they have held a conference and passed a resolution saying they are lending their support to the Government.

Shri Hem Barua: On a previous occasion, in reply to a supplementary by me, the very same thing was said that a careful watch was being maintained on the activities on the Mizoland front. Now we find that they are organising themselves into volunteer forces. May I know what steps Government have taken, because of the emergency particularly, to ban this organisation from functioning?

Shri Lal Bahadur Shastri: It is hardly necessary in view of what I said before. I hope the hon. Member will appreciate the present position and do nothing which will unnecessarily hurt or annoy those people.

Shri Ranga: May I know what active steps Government have taken in order to reconcile these people to our administration, to our national leadership and national Government and to see that their cooperation is maximised?

Shri Lal Bahadur Shastri: The Assam Chief Minister is taking interest in that matter and has written to us also as to what they propose to do.

Shri Narendra Singh Mahida: May I know whether there is any foreign instigation to this movement?

Shri Lal Bahadur Shastri: I have already answered that question.

Business Management

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*186. { **Shri Sham Lal Saraf:**
Shri Rameshwar Tantia:
Shri Basumatari:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the two schools for business management have been started at Calcutta and Ahmedabad;

(b) how many trainees have been admitted to start with and whether it is proposed to admit more trainees hereafter;

(c) the main subjects that are being taught to the trainees in these schools; and

(d) the minimum qualifications for admission to these schools?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) The Calcutta Institute has started functioning. Arrangements are in progress for starting the Ahmedabad Institute.

(b) 24 trainees have been admitted for the first short-term course started by the Calcutta Institute in October last.

When fully organised, each Institute will admit 60 candidates for regular post-graduate courses in addition to short-term courses.

(c) Industrial and Business Management are the subjects of study for regular post-graduate courses. Short-term courses will deal with functional aspects as for instance, Marketing Planning, Financial Control, Personnel Management, etc.

(d) The courses are open generally to executives working in industrial, commercial, administrative and other organisations. A limited number of young graduates will also be admitted.

Shri Sham Lal Saraf: May I know how long this course will last and whether students are admitted from both public sector and private sector?